## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

MA 5/2017 in T.P. No. 115/424(3)/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

Name of the Company:

Kumar Jivanlal Patel (Makadia).

V/s.

Patel Oils & Chemicals Pvt. Ltd. & Ors.

Section of the Companies Act:

Sections 424(3) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

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## **ORDER**

Learned PCS Mr. Kunjal Dalal present for Applicant. Learned Advocate Mr. Jainish Shah present for Respondent no. 1.

Learned Advocate Mr. Jainish Shah filed Vakalatnama for Respondent no. 1.

Proof of service of notice on Respondents filed.

Reply of Respondent no. 1 filed.

Other respondents shall file their reply within three weeks serving a copy in advance to other side.

List the matter on 21.02.2018.

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MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of January, 2018.